

**Central Administrative Tribunal
Principal Bench, New Delhi.
OA-2289/2015**

New Delhi this the 09th day of May, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Ct. Birender Singh
Belt No. 1185/C, PIS no. 28105845
s/o Sh. Ramji Lal
r/o V & PO Bucholi,
Distt. Mahender Garh, Haryana
Presently posted at PS Nabi Karim
Group 'C' Aged 42 years

... Applicant

(By Advocate : None)

Versus

1. G NCT of Delhi
Through Commissioner of Police
Police Head Quarters,
I.P. Estate, MSO Building
New Delhi.
2. Joint Commissioner of Police
Training, New Delhi
Through Commissioner of Police
PHQ, IP Estate,
MSO Building, New Delhi.
3. Deputy Commissioner of Police/Vice Principal
PTC, Jharoda Kalan, New Delhi
Through Commissioner of Police
PHQ, IP Estate
MSO Building, New

... Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

None for the applicant. Even on the last date the applicant was not present. It, therefore, appears that the applicant is no longer interested in pursuing this OA. Accordingly, the same is dismissed for default of appearance and for non prosecution.

**(Raj Vir Sharma)
Member (J)**

/sarita/

**(Shekhar Agarwal)
Member (A)**

